

(b) if so, the details of diverted funds identified by CAG in its audits, State-wise;

(c) whether Government has taken any action to recover funds diverted by the State Governments; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) to (d) No such information is available in the Ministry.

#### **Audit of reports on child sex ratio**

2230. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has conducted any audit of reports submitted by State Governments on sex ratio at birth under the Beti Bachao, Beti Padhao Scheme in other States in general and particularly in Haryana;

(b) if so, whether Haryana has inflated data to show positive improvement in child sex ratio;

(c) the details of quarterly and annual reports submitted by Haryana, district-wise and the actual status of child sex ratio at birth assessed by the auditing team; and

(d) the response of the State to such reporting and the action proposed or being planned in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) to (d) Beti Bachao Beti Padhao (BBBP) scheme addresses the declining Child Sex Ratio (CSR) and related issues of disempowerment of women over a life-cycle continuum. It is a tri-Ministerial initiative of Ministries of Women and Child Development, Health and Family Welfare and Human Resource Development. The Scheme is at a nascent stage of implementation and it's too early to assess its impact at this stage. The CSR is measured on decadal basis. Government of India has not taken up any audit of reports on sex ratio at birth in the States/UTs.